

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 244/MP/2016

Subject : Petition for measurement of GCV of coal from the samples taken from the Railways Wagon Top

Date of Hearing : 11.9.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Petitioner : NTPC Limited

Respondents : GRIDCO & others

Parties present : Shri M.G. Ramachandran, Advocate, NTPC
Ms. Anushree Bardhan, Advocate, NTPC
Shri Shubham Arya, Advocate, NTPC
Shri Prashanti Pasupuleti, Advocate, NTPC
Ms. Swapna Seshadri, Advocate, GUVNL
Ms. Parichita Chowdhury, Advocate, GUVNL
Shri Buddy Ranganadhan, Advocate, BRPL & BYPL
Shri Rahul Kinra, Advocate, TPDDL, BRPL & BYPL
Shri Janmali M., Advocate, WBSEDCL
Shri Ravin Dubey, Advocate, MPPMCL
Shri R.B. Sharma, Advocate, BSP(H)CL
Shri Ashutosh Kr Srivastava, Advocate, TPDDL, BRPL & BYPL
Shri Anivesh Bharadwaj, Advocate, TPDDL, BRPL & BYPL
Shri Anupam Varma, Advocate, TPDDL, BRPL & BYPL
Shri Rajkumar Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Shri S. Vallinayagam, Advocate, TANGEDCO
Shri P.B. Venkatesh, NTPC
Shri Ajay Dua, NTPC
Shri Nishant Gupta, NTPC
Shri Umesh Ambati, NTPC
Shri Ashok Kumar Samontary, GRIDCO
Shri C.K. Dash, GRIDCO
Shri R.K. Jha, DVC
Shri Pratik Biswas, DVC
Shri Pulak Bhattacharya, DVC
Shri Haridas Maity, BYPL
Shri Nishant Grover, BYPL
Shri Sameer Singh, BYPL
Shri Gagan Swain, BYPL
Ms. Shefali Sobti, TPDDL
Shri Uttam Kumar, TPDDL



Record of Proceedings

During the hearing, the learned counsel for the Petitioner and Respondents argued at length on 'maintainability' of the Petition. Accordingly, order in the Petition was reserved on 'maintainability'.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

